

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **37/AM14**
SCHEDULED TO BE HELD ON 11.12.2013
(HELD ON 20.12.2013)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **37/87-NC-7/2013** of **NORMS COMMITTEE (NC-7)** dealing with '**Chapter 39 and 40 of ITC (HS) Code**' **scheduled held on 11.12.2013 (held on 20.12.2013)** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, EO

2. Committee confirmed Minutes of NC Meeting No. **36/AM14 held on 03.12.2013**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	Case No.:18/19/87-ALC1/2013	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Deferred
	HQ File :01/87/050/00158/AM14/	RLA File :07/24/040/00395/AM10/	Lic.No/Date:0710075067 27.10.2010	Defer Date:01.01.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 25.11.2013. Comments awaited from D/o C&PC.			

2	Case No.:29/21/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Deferred
	HQ File :01/87/050/00171/AM13/	RLA File :09/24/040/00622/AM12/	Lic.No/Date:0910052053 04.04.2012	Defer Date:15.01.2014
	Decision: A D/L No. 46011/22/2012-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

3	Case No.:3/26/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Deferred
	HQ File :01/87/050/00216/AM13/	RLA File :09/24/040/00178/AM13/	Lic.No/Date:0910053234 12.07.2012	Defer Date:01.01.2014
	Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

4	Case No.:9/23/87-ALC1/2012	Party Name:COSMO FILMS LTD	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Deferred
	HQ File :01/87/050/00203/AM13/	RLA File :03/94/040/00316/AM13/	Lic.No/Date:0310703670 31.07.2012	Defer Date:01.01.2014

Decision: A D/L No. 46011/17/2004-PC-II, dated 29.08.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.10.2013. Comments awaited from D/o C&PC.

5	Case No.:4/33/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Deferred
	HQ File :01/87/050/00274/AM13/	RLA File :09/24/040/00293/AM13/	Lic.No/Date:0910053844 17.09.2012	Defer Date:01.01.2014
	Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

6	Case No.:5/33/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Deferred
	HQ File :01/87/050/00275/AM13/	RLA File :09/24/040/00305/AM13/	Lic.No/Date:0910053849 18.09.2012	Defer Date:15.01.2014
	Decision: A D/L No. 46011/22/2012-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

7	Case No.:13/37/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Deferred
	HQ File :01/87/050/00311/AM13/	RLA File :09/24/040/00323/AM13/	Lic.No/Date:0910054015 10.10.2012	Defer Date:15.01.2014
	Decision: A D/L No. 46011/22/2012-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

8	Case No.:5/42/87-ALC1/2012	Party Name:POWER ADDITIVES.	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Deferred
	HQ File :01/87/050/00353/AM13/	RLA File :03/95/040/00689/AM13/	Lic.No/Date:0310717137 13.12.2012	Defer Date:01.04.2014
	Decision: A D/L No. 46011/05/2013-PC-II, dated 13.02.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.03.2013 and again on 23.10.2013. Comments awaited from D/o C&PC.			

9	Case No.:4/47/87-ALC1/2012	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Deferred
	HQ File :01/87/050/00416/AM13/	RLA File :05/23/040/00421/AM13/	Lic.No/Date:0510344751 04.02.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/26/2013-PC.II dated 19.09.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.10.2013. Comments awaited from D/o C&PC.			

	Case No.:18/7/87-ALC1/2013	Party Name:SWASTIK POLYMERS	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Approved
	HQ File :01/87/050/00030/AM14/	RLA File :05/24/040/00424/AM13/	Lic.No/Date:0510346244 15.02.2013	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39013000	62/0- EVA(ETHYLENE VINYL ACETATE)COMPOUND GRADE :- ODOURLESS,SMELL FREE GRADE(IN VARIOUS COLOURS)	331.500	M.T	36697050.00	679575.00 US Dollars
				Total	36,697,050.00	679,575.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	291.720	M.T	26,779,896.00	495,924.00 US Dollars	6,181,242.00	Value & Qty
2	38122090	STABLIZER HANSA DIS T-4	7.293	M.T	827,026.20	15,315.30 US Dollars	215,945.00	Value & Qty
3	29270090	BLOWING AGENT	7.558	M.T	1,101,956.40	20,406.60 US Dollars	287,732.00	Value & Qty
4	29096000	D.C.P.(DI CUMYL PEROXIDE) PERKADOX 14S	3.249	M.T	2,807,136.00	51,984.00 US Dollars	732,971.00	Value & Qty
5	28365000	CALCIUM CARBONATE	22.111	M.T	191,039.04	3,537.76 US Dollars	49,882.00	Value & Qty
				Total	31,707,053.64	587,167.66		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No.36/87-ALC1/2013 dated 03.12.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Compound Grade – Odourless, Smell Free Grade (in various colours)	1 kg	1. EVA Resin	0.8800 kg
		2. Stablizer Hansa DIS T-4	0.0220 kg
		3. Blowing Agent	0.0228 kg
		4. Di Cumyl Peroxide	0.0098 kg

		5. Calcium Carbonate	0.0667 kg
	RLA may take consequential action as per Policy / Procedures.		

11	Case No.:7/7/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Deferred
	HQ File :01/87/050/00019/AM14/	RLA File :03/94/040/01119/AM13/	Lic.No/Date:0310729069 21.03.2013	Defer Date:01.01.2014
	Decision: A copy of application was forwarded to DIPP on 09.05.2013. Further a copy of Licence Amendment Sheet No. 1 also forwarded to DIPP on 01.10.2013. Comments awaited from DIPP.			

12	Case No.:8/7/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Deferred
	HQ File :01/87/050/00020/AM14/	RLA File :03/94/040/01126/AM13/	Lic.No/Date:0310729860 28.03.2013	Defer Date:01.01.2014
	Decision: A copy of application was forwarded to DIPP on 09.05.2013. Comments awaited from DIPP. However, Technical Authority informed that the firm has requested to put hold its case till further amendment in the subject Advance Authorization by RLA, Mumbai. Licence Amendment Sheet is still awaited.			

	Case No.:5/9/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:37/87-ALC1/2013 20.12.2013	Status: Approved
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40112090	62/0- New Pneumatic Tyres of Rubber, of a kind used on buses or lorries : Other.	90000.000	K.G	16913900.00	304800.00 US Dollars
2	40114090	62/0- New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other.	60000.000	K.G	10633800.00	191600.00 US Dollars
3	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines	2800000.000	K.G	498703700.00	8985700.00 US Dollars
4	40116200	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24")	850000.000	K.G	156020000.00	2811200.00 US Dollars
5	40116300	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24")	350000.000	K.G	62499800.00	1126100.00 US Dollars
6	40116900	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread:Other	4200000.000	K.G	720998200.00	12991000.00 US Dollars
7	40119200	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on agricultural of forestry vehicles and machines.	1275000.000	K.G	231309200.00	4167700.00 US Dollars

8	40119300	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24")	550000.000	K.G	103349600.00	1862200.00 US Dollars
9	40119400	62/0- New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24")	800000.000	K.G	151102000.00	2722600.00 US Dollars
10	40119900	62/0- New Pneumatic Tyres of Rubber, Other : (Steel, Nylon tyres)	300000.000	K.G	51402800.00	926200.00 US Dollars
11	40129010	62/0- Solid tyre of Rubber, Other : for Motor vehicles.	100000.000	K.G	20526500.00	369800.00 US Dollars
12	40131020	62/0- Inner Tubes, of Rubber, For Lorries and buses.	10000.000	K.G	3195200.00	57600.00 US Dollars
13	40139030	62/0- Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included.	25000.000	K.G	7986700.00	143900.00 US Dollars
				Total	2,034,641,400.00	36,660,400.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	3936075.000	K.G	722,951,200.00	13,026,147.73 US Dollars	191,965,629.52	Qty
2	40022000	SYNTHETIC RUBBER : PBR	922190.000	K.G	148,608,000.00	2,677,621.61 US Dollars	40,417,182.77	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1348350.000	K.G	202,078,000.00	3,641,045.04 US Dollars	54,893,466.14	Qty
4	40023900	CHOLO BUTYL RUBBER	36885.000	K.G	10,645,000.00	191,801.80 US Dollars	2,251,464.15	Qty
5	40027000	EPDM RUBBER	2025.000	K.G	573,200.00	10,327.93 US Dollars	121,234.31	Qty

6	28030010	CARBON BLACK	3237037.500	K.G	247,961,400.00	4,467,772.97 US Dollars	111,502,718.94	Qty
7	59021010	NYLON TYRE CORD FABRIC (DIPPED)	615450.000	K.G	156,935,700.00	2,827,670.27 US Dollars	85,759,866.54	Qty
8	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	121800.000	K.G	23,659,700.00	426,300.90 US Dollars	3,343,094.63	Qty
9	73129000	BRASS COATED STEEL TYRE CORD (BREAKER AND BODY PLY)	33000.000	K.G	5,860,800.00	105,600.00 US Dollars	3,973,488.02	Qty
10	72173020	BEAD WIRE	351850.000	K.G	21,487,600.00	387,163.96 US Dollars	4,575,335.16	Qty
11	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	190447.500	K.G	39,616,200.00	713,805.39 US Dollars	30,223,031.88	Qty
12	38121000	RUBBER CHEMICAL : ACCELERATOR	62255.000	K.G	12,115,300.00	218,293.68 US Dollars	7,446,118.49	Qty
13	38123090	RUBBER CHEMICAL : RETARDERS	14112.500	K.G	3,146,900.00	56,700.90 US Dollars	1,929,301.12	Qty
14	38122090	RUBBER CHEMICAL : MBTS	175.000	K.G	45,600.00	821.62 US Dollars	15,730.02	Qty
15	28170010	ZINC OXIDE	165375.000	K.G	19,374,400.00	349,088.27 US Dollars	7,542,849.34	Qty
16	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	116875.000	K.G	7,783,900.00	140,250.43 US Dollars	7,167,070.42	Qty
17	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	111385.000	K.G	15,454,700.00	278,463.05 US Dollars	7,849,432.45	Qty
18	34031900	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	56875.000	K.G	9,732,600.00	175,362.15 US Dollars	4,180,327.35	Qty
19	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	25775.000	K.G	1,442,900.00	25,998.19 US Dollars	365,568.71	Qty
20	38122090	MISCELLANEOUS CHEMICALS :	505325.000	K.G	38,477,100.00	693,281.08 US Dollars	17,613,335.32	Qty

		PLASTICISERS				Dollars		
21	39111010	MISCELLANEOUS CHEMICALS : C. I. RESINS	140.000	K.G	27,200.00	490.09 US Dollars	8,709.55	Qty
22	38123030	INSOLUBLE SULPHUR	33182.500	K.G	4,157,800.00	74,915.31 US Dollars	476,336.72	Qty
23	84819090	BRASS VALVE OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,699,700.00	30,625.23 US Dollars	410,202.37	Qty
24	84819090	VALVE CORES OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,699,700.00	30,625.23 US Dollars	410,202.37	Qty
				Total	1,695,534,600.00	30,550,172.83		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/167/2013/TSW dated 18.12.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 1,20,000.00 kgs)	100 kgs	1. Natural Rubber	42.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs

		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.300 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 60,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical :	1.600 kgs

		Antioxidants	
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
3. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported	100 kgs	1. Natural Rubber	37.500 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	28.250 kgs
		5. Nylon Tyre Cord Fabric	6.250 kgs

(Total Quantity to be Exported 32,00,000.00 kgs)		(Dipped)	
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.500 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.600 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
4. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and	100 kgs	1. Natural Rubber	29.000 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs

of forestry vehicles and machines, B. Polyester / Polyester Belt (Total Quantity to be exported 40,35,000.00 kgs)

4. Carbon Black	28.25 kgs
5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
7. Bead Wire	3.000 kgs
8. Rubber Chemical : Antioxidants	1.90 kgs
9. Rubber Chemical : Accelerator	0.75 kgs
10. Rubber Chemical : Retarders	0.20 kgs
11. Zinc Oxide	1.50 kgs
12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
13. Miscellaneous Chemicals : Microcrystalline Wax	1.00 kgs
14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs
15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
16. Miscellaneous Chemicals : Plasticisers	4.60 kgs
17. Insoluble Sulphur	0.50 kgs
18. Bladders	0.02 kgs

Note: There will be a value cap upto 7% of FOB value of exports in case of

Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.

5. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 8,60,000.00 kgs)	100 kgs	1. Natural Rubber	41.800 kgs
		2. Synthetic Rubber : PBR	5.650 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
		4. Carbon Black	27.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical: Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.200 kgs

		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
6. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") Nylon. (Total Quantity to be exported 3,50,000.00 kgs)	100 kgs	1. Natural Rubber	36.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	29.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Plasticisers	4.250 kgs

		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
7. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon (Total Quantity to be exported 13,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	26.350 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.450 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs

		15. Miscellaneous Chemicals : Plasticisers	4.100 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals .			
8. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 5,50,000.00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs

		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		14. Miscellaneous Chemicals : Plasticisers	3.650 kgs
		15. Insoluble Sulphur	0.200 kgs
		16. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals .			
9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24”) A Nylon. (Total Quantity to be exported 8,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.000 kgs
		2. Synthetic Rubber : PBR	2.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.400 kgs
		4. Chloro Butyl Rubber	1.800 kgs
		5. Carbon Black	26.750 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
		7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	10.000 kgs
		8. Bead Wire	2.500 kgs
		9. Rubber Chemical : Antioxidants	1.800 kgs
		10. Rubber Chemical : Accelerator	0.500 kgs
		11. Rubber Chemical : Retarders	0.050 kgs

		12. Zinc Oxide	1.250 kgs
		13. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		14. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		15. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		16. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
		17. Miscellaneous Chemicals : Plasticisers	3.500 kgs
		18. Insoluble Sulphur	0.300 kgs
		19. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
10. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,00,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
		4. Carbon Black	33.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
		6. Bead Wire	1.250 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs

		8. Rubber Chemical : Accelerator	1.000 kgs
		9. Rubber Chemical : Retarders	0.500 kgs
		10. Zinc Oxide	3.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
11. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 10,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant	Net to Net

		Specification and Size	
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
12. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 25,000.00 kgs)	100 kgs	1. Chloro Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals and upto 5% of FOB value of exports in case of Miscellaneous Chemicals.			
RLA may take consequential action as per Policy / Procedures.			

14	Case No.: 33/7/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00045/AM14/	RLA File :34/24/040/00004/AM14/	Lic.No/Date:3410036614 09.04.2013	Defer Date:08.01.2014
	Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 and 19.12.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

15	Case No.: 31/7/87-ALC1/2013	Party Name:K.R.T. POLYMERS,	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/48/2012-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.09.2013. Comments awaited from D/o C&PC.			

16	Case No.: 15/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00081/AM14/	RLA File :34/24/040/00010/AM14/	Lic.No/Date:3410036728 26.04.2013	Defer Date:08.01.2014
	Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 and 19.12.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

17	Case No.:16/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00082/AM14/	RLA File :34/24/040/00011/AM14/	Lic.No/Date:3410036729 26.04.2013	Defer Date:08.01.2014
	Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 and 19.12.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

18	Case No.:10/9/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00055/AM14/	RLA File :30/24/040/00002/AM14/	Lic.No/Date:3010093640 03.05.2013	Defer Date:01.01.2014
	Decision: A D/L was issued by DIPP to firm on 04.09.2013. This was followed by Reminders from DGFT on 16.09.2013 and 23.10.2013 (Final Reminder) giving 15 days time for submission of information. However, Technical Authority of DIPP in the Meeting informed that the firm had directly submitted its reply to them and they are examining the reply of firm. Comments awaited from DIPP.			

	Case No.:16/14/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Rejected
	HQ File :01/87/050/00099/AM14/	RLA File :05/23/040/00039/AM14/	Lic.No/Date:0510355253 27.05.2013	Defer Date:
	Application: Request is for adhoc norms for following:			

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Sl.No.	ITCHS Code	Export Item Name.				Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39206919	63/0- POLYOLEFIN SHRINK FILM (POF) PLASTIC FILM				200000.000	K.G	26581500.00	495000.00 US Dollars
							Total	26,581,500.00	495,000.00
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	
1	39011010	POLYETHYLENE RESIN	147000.000	K.G	13,419,630.00	249,900.00 US Dollars	3,200,985.00	Value & Qty	
2	39021000	POLYPROPYLENE RESIN	63000.000	K.G	6,766,200.00	126,000.00 US Dollars	1,613,941.00	Value & Qty	
				Total	20,185,830.00	375,900.00			

Decision: A D/L No. 46011/59/2013-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 05.09.2013 and 01.11.2013 (Final Reminder) giving 15 days time for submission of information. It was observed that the firm failed to furnish information despite repeated reminders to them, hence the Committee decided to **reject** the case. The Committee also decided to direct RLA not to issue further advance authorizations for the above export product till further directions from this office.

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Case No.:8/25/87-ALC1/2013	Party Name:LAKSHMI INFO SOLUTIONS,	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
HQ File :01/87/050/00206/AM14/	RLA File :07/24/040/00042/AM14/	Lic.No/Date:0710095684 31.05.2013	Defer Date:01.01.2014
Decision: A D/L No. 46011/74/2013-PC.II dated 31.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

21	Case No.:23/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00130/AM14/	RLA File :30/24/040/00005/AM14/	Lic.No/Date:3010094323 03.06.2013	Defer Date:01.01.2014
	Decision: A D/L was issued by DIPP to firm on 04.09.2013. This was followed by Reminders from DGFT on 16.09.2013 and 23.10.2013 (Final Reminder) giving 15 days time for submission of information. However, Technical Authority of DIPP in the Meeting informed that the firm had directly submitted its reply to them and they are examining the reply of firm. Comments awaited from DIPP.			

22	Case No.:24/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00131/AM14/	RLA File :30/24/040/00008/AM14/	Lic.No/Date:3010094324 03.06.2013	Defer Date:01.01.2014
	Decision: A D/L was issued by DIPP to firm on 04.09.2013. This was followed by Reminders from DGFT on 16.09.2013 and 23.10.2013 (Final Reminder) giving 15 days time for submission of information. However, Technical Authority of DIPP in the Meeting informed that the firm had directly submitted its reply to them and they are examining the reply of firm. Comments awaited from DIPP.			

23	Case No.:25/17/87-ALC1/2013	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00132/AM14/	RLA File :30/24/040/00009/AM14/	Lic.No/Date:3010094325 03.06.2013	Defer Date:01.01.2014
	Decision: A D/L was issued by DIPP to firm on 04.09.2013. This was followed by Reminders from DGFT on 16.09.2013 and 23.10.2013 (Final Reminder) giving 15 days time for submission of information. However, Technical Authority of DIPP in the Meeting informed that the firm had directly submitted its reply to them and they are examining the reply of firm. Comments awaited from DIPP.			

24	Case No.:5/19/87-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00145/AM14/	RLA File :03/94/040/00176/AM14/	Lic.No/Date:0310736575 04.06.2013	Defer Date:01.01.2014
Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.				

25	Case No.:10/17/87-ALC1/2013	Party Name:NIKHIL ADHESIVES LTD.	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00117/AM14/	RLA File :03/95/040/00144/AM14/	Lic.No/Date:0310737118 10.06.2013	Defer Date:01.01.2014
Decision: A D/L No. 46011/65/2013-PC-II, dated 23.08.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 10.12.2013. Comments awaited from D/o C&PC.				

26	Case No.:19/14/87-ALC1/2013	Party Name:SASA RUBBERS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00102/AM14/	RLA File :24/24/040/00004/AM14/	Lic.No/Date:2410039102 11.06.2013	Defer Date:15.01.2014
Decision: A D/L was issued to firm on 01.11.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, it was decided to issue another Reminder to firm giving 15 days time for submission of information.				

27	Case No.:11/17/87-ALC1/2013	Party Name:ARJAN IMPEX PVT.LTD.	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00118/AM14/	RLA File :05/23/040/00111/AM14/	Lic.No/Date:0510357979 25.06.2013	Defer Date:15.01.2014
Decision: A D/L No. 7/82/2013-TSW dated 19.09.2013 was issued by DIPP to firm. This was followed by Reminder				

from DGFT on 01.11.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue **Final Reminder** to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

28	Case No.:1/25/87-ALC1/2013	Party Name:STYLO TABLEWARES	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00199/AM14/	RLA File :24/24/040/00023/AM13/	Lic.No/Date:2410039498 26.07.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/120/2006-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:8/24/87-ALC1/2013		Party Name:VULCAN COMPONENTS INDIA PVT.LTD.	Meet No/Date:37/87-ALC1/2013 11.12.2013		Status: Approved	
HQ File :01/87/050/00195/AM14/		RLA File :03/95/040/00313/AM14/	Lic.No/Date:0310743577 31.07.2013		Defer Date:	
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40169990	90/0- METAL FITTED/BONDED/UNBONDED RUBBER PART(MOULDED/ EXTRUDED INCLUDING ENGINE MOUNTING & AUTOMATIC PARTS.	85326.000	K.G	6011990.00	103655.00 US Dollars
				Total	6,011,990.00	103,655.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40059990	RUBBER COMPOUND(P.C.U.) (P.C.U)	58495.260	K.G	2,714,168.00	47,796.00 US Dollars	787,108.00	Value & Qty
				Total	2,714,168.00	47,796.00		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/252/2013/TSW dated 10.12.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Metal Fitted/ Bonded/ Unbonded Rubber Part (Moulded/ Extruded Including Engine Mounting & Automatic Parts.	85326.000 kgs	Rubber Compound(P.C.U.)	41033.2734 kgs
RLA may take consequential action as per Policy / Procedures.			

Case No.:17/25/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
HQ File :01/87/050/00215/AM14/	RLA File :34/24/040/00094/AM14/	Lic.No/Date:3410037596 07.08.2013	Defer Date:01.01.2014
Decision: A D/L No. 46011/88/2008-PC-II, dated 11.10.2012 was issued by D/o of C&PC to firm. In response to			

above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 25.11.2013. Comments awaited from D/o C&PC.

31	Case No.:18/25/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00216/AM14/	RLA File :34/24/040/00099/AM14/	Lic.No/Date:3410037629 12.08.2013	Defer Date:08.01.2014
	Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 and 19.12.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

32	Case No.:5/25/87-ALC1/2013	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00203/AM14/	RLA File :05/23/040/00200/AM14/	Lic.No/Date:0510362508 13.08.2013	Defer Date:01.01.2014
	Decision: A D/L No. 12(7)/11-TSW dated 21.10.2013 was issued by DIPP to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to DIPP on 10.12.2013. Comments awaited from DIPP.			

33	Case No.:6/25/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00204/AM14/	RLA File :05/23/040/00210/AM14/	Lic.No/Date:0510362948 20.08.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/37/2013-PC-II, dated 11.10.2012 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.11.2013. Comments awaited from D/o C&PC.			

Case No.:35/29/87-ALC1/2013	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Approved
HQ File :01/87/050/00259/AM14/	RLA File :10/24/040/00031/AM14/	Lic.No/Date:1010054485 23.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	40012200	62/0- NATURAL RUBBER INDIAN STANDARD NATURAL RUBBER-ISNR 20	100.000	M.T	12960000.00	216000.00 US Dollars
				Total	12,960,000.00	216,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012200	NATURAL RUBBER TECHNICALLY SPECIFIED RUBBER - TSR 50	63.000	M.T	8,127,000.00	135,450.00 US Dollars	1,260,000.00	Value & Qty
2	40012990	NATURAL RUBBER - THICK BLANKET CREPE NO.3	22.000	M.T	2,772,000.00	46,200.00 US Dollars	440,000.00	Value & Qty
				Total	10,899,000.00	181,650.00		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7(108)/2012-TSW dated 19.12.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Indian Standard Natural	100.00 MT	1. Natural Rubber	63.00 MT

	Rubber ISNR-20		Technically Specified Rubber - TSR 50	
			2. Natural Rubber EBC Thick Blanket Crepe	22.00 MT
			RLA may take consequential action as per Policy / Procedures.	

35	Case No.:10/25/87-ALC1/2013	Party Name:MAYUR WOVENS PRIVATE LIMITED	Meet No/Date:37/87-ALC1/2013 11.12.2013	Status: Deferred
	HQ File :01/87/050/00208/AM14/	RLA File :08/24/040/00182/AM14/	Lic.No/Date:0810124268 30.08.2013	Defer Date:01.01.2014
	Decision: A D/L No. 46011/75/2013-PC.II dated 31.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.11.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

Meeting ended with thanks to Chair and all participants.
